

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.409
IB/428/ND/2021

IN THE MATTER OF:

IFCI Ltd.	...	Applicant
Versus		
Mohit Arora	...	Respondent

Order under Section 95.

Order delivered on 19.01.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Anish Tandon, Adv. & Mr. Harsh, Adv.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 28.02.2023.

Sd/-
Vishal Rana
Court Officer
Court IV